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Title: Election of two Members from Lok Sabha to the National Tiger Conservation Authority.

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): Sir, I beg to move the following:-

“That in pursuance of clause (c) of sub-section 2 of Section 38(L) of the Wild Life (Protection) Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act.”

माननीय अध्यक्ष : प्रश्न यह है :

“कि वन्य जीव (संरक्षण) अधिनियम, 1972 की धारा 38 (ठ) की उप-धारा (2) के खंड (ग) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अधधीन राष्ट्रीय बाघ संरक्षण प्राधिकरण के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

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12.13 hrs